## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. †2713

TO BE ANSWERED ON THE 1<sup>ST</sup> AUGUST, 2017/SHRAVANA 10, 1939 (SAKA)

MODERNISATION OF JAIL

†2713. SHRI BHOLA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has prepared/proposes to prepare any action plan at the Central level for modernisation of jails keeping in view the poor condition of jails in the country; and
- (b) if so, the details thereof, State-wise?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): Prisons is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India and therefore the administration and management of prisons is primarily the responsibility of respective State Governments. No Central proposal for modernization of Jails is under consideration of the Government.

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